

SECTION 35AC, READ WITH EXPLANATION (b) THERETO, OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON - NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - SRI CHAITANYA SEVA TRUST, MAHARASHTRA

NOTIFICATION NO.72/2015 [F.NO.V.27015/4/2014-SO(NAT.COM)]/SO 442(E), DATED 11-2-2015

Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O. 2302(E) dated 3.10.2011 issued under clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 9 "Bhaktivedanta Hospice" by "Sri Chaitanya Seva Trust, Bhativedanta Hospital Srishti Complex, Bhaktivedanta Swami Marg, Mira Road, (E), District Thane - 401107 Maharashtra", as an eligible project or scheme, at the estimated cost of Rs.483.46 lakh, for a period of three years ending with financial year 2013-14 and which was further extended vide notification number S.O.1968(E) dated 31st July, 2014 for a period of three years ending with financial year 2016-17;

And whereas the project is likely to be amended in the approved cost of Rs.483.46 lakh as "Instead of Rs.483.46 lakh", the scope of work may included as i) include General Out Patient services (all branches of Medical and Surgical) and indoor patient care including healthcare facility creation, mobile clinics, investigation departments like pathology, radiology, etc ii) The Project cost will include cost of construction, equipment, facility creation for hospice and other medical facilities for Rs.150 lakh and a corpus fund of Rs. 50 lakh, without any change in the approved project cost.";

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for amending the scope of work as i) include General Out Patient services (all branches of Medical and Surgical) and indoor patient care including healthcare facility creation, mobile clinics, investigation departments like pathology, radiology, etc ii) The Project cost will include cost of construction, equipment, facility creation for hospice and other medical facilities for Rs.150 lakh and a corpus fund of Rs.50 lakh, without any change in the approved project cost.

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to Section 35AC of the Income-tax Act, 1961. (43 of 1961), hereby notifies the scheme or project "Bhaktivedanta Hospice", which is being carried out by "Sri Chaitanya Seva Trust, Bhativedanta Hospital Srishti Complex, Bhaktivedanta Swami Marg, Mira Road, (E), District Thane -401107 Maharashtra", by extending the scope of work as i) include General Out Patient services (all branches of Medical and Surgical) and indoor patient care including healthcare facility creation, mobile clinics, investigation departments like pathology, radiology, etc ii) The Project cost will include cost of construction, equipment, facility creation for hospice and other medical facilities for Rs.150 lakh and a corpus fund of Rs.50 lakh, without any change in the approved project cost.

■ ■